***• statement on

- (b) Statement by Government accepting the above Report.
- (ii) Statement (in English and Hindi) giving reasons for the delay-in laying the Report mentioned at 1(a) above.

[Placed in Library. See No. LT-6062]83 for (i) and (ii).]

I. Report and Accounts (1981-82) of the Cement Research Institute of India, New Delhi and related papers.

II. Corrigendum to Accounts (1980-81) of the Khadi and Village Industries Commission, Bombay.

SHRI. VIRBHADRA SINGH; Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: —

- (i) (a) Annual Report and Accounts of the Cement Research Institute of India, New Delhi, for the year 1981-82, and the Auditors' Report on the Accounts together with a statement by Government accepting the Report.
- (b) Statement (in English and Hindi) giving reasons for delay in laying the document mentioned at (i) (a) above.

[Placed in Library. See No. LT-6060/83 for (a) and (b)].

(ii) Corrigendum to Annual Accounts of the Khadi and Village Industries Commission, Bombay, for the year 1980-81, laid on the Table on the 6th May, 1982. [Placed in Library. See No. LT-6061/83.]

REPORT OF THE COMMITTEE **ON PETITIONS**

SHRI **RAMANAND YADAV** (Bihar): Sir, I beg to present the Seventyfifth Report of the Committee on the Petition signed by Sqn. Ldr. S. S. Rajan (Retd.) and two others

praying for grant of pro-rata pension to ex-Air Force pilots absorbed in Air India.

Assam Situation

RE. STATEMENT ON ASSAM SITUATION

SHRI LAL K. ADVANI (Madhya Pradesh): Sir, today's List of Business mentions that Shri P. C. Sethi is to maEfe a statement on Assam. It had been agreed the other day' that we would have a fullfiledged discussion on it...

MR. DEPUTY CHAIRMAN: Yes.

SHRI LAL K. ADVXNI:.. .either on a 'No date Yet Named Motion' or on a motion moved by the Home Min ister himself that the situation in Assam be taken into consideration. As it is listed, it would appear that we would be entitled only to seek a few clarifications and there would be no debate.

MR. DEPUTY CHAIRMAN: No, four hours' time is already allotted.

SHRI LAL K. ADVANI: What is fo be the shape of the debate?

MR. DEPUTY CHAIRMAN: We will call party-wise.

SHRI LAL K. ADVANI: Is it a Short Duration Discussion? If it is a Short Duration Discussion...

MR. DEPUTY CHAIRMAN: Almost the same thing. Four hours have been allotted.

SHRI LAL K. ADVANI: The second aspect is, so far as Assam is concerned, even though the Minister of Home Affairs would be here, it would be more important-still more important in the context of tKe replies that we heard day before yesterday from the Minister of Railways—that Shri Ghani Khan Chaudhuri, be also present during that debate. This is very important, he was one of the main actors in the entire farce and tragedy that was' enacted in Assam.

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SHRI SYED SIBTEY RAZI (Uttar Pradesh) r No, Sir. I take strong exception to this.

(Interruptions)

MR. DEPUTY CHAIRMAN: Reserve these observations for that time.

SHRI LAL K. ADVANI; Because it is 12 o'clock. We give notice to the Government and Mr. Ghani Khan Chaudhuri... (Interruptions)

SHRI SYED SIBTEY RAZI; I don't understand him. Why Shri Ghani "Khan Chaudhuri be here?

SHRI LAL K. ADVANI: Mr. Ghani Khan Chaudhuri was to make a statement on the railway accident. Now I find Mr. Jaffar Sharief has been sent instead. I would have requested Mr. Chaudhuri personally if he had been present. Now I request the Leader of the House to convey this and to ensure that Mr. Ghani Khan Chaudhuri is present during Assam debate.

SHRI SYED SIBTEY RAZI: No, why Ghani Khan Chaudhuri?

SHRI LAL K. ADVANI: Sir, you know, it has happened in the other House when...

MR. DEPUTY CHAIRMAN: All this can be taken up at four o'clock.

SHRI LAL K. ADVANI; It i_s, therefore...

SHRI SYED SIBTEY RAZI; I think it is not proper... (*Interruptions*)

MR. DEPUTY CHAIRMAN: Why say all these things? Whatever you want to say, say at the time of the discussion ___(Interruptions)

श्री राम नरेश कुशवाहा उत्तर प्रदेश): उपसभापति महोदय, सारे देश में ग्ररबों रुपये गन्ना किसानों का वकाया हैं ग्रीर गन्ना किसान भूखों मर रहे हैं उस पर विचार...(व्यवधान) श्री उपसमापति: किसान मर रहे हैं तो ग्राप बैठिये। स्पेशल मेंशन कर चुके हैं ग्रव क्या करेंगे।

Assam Situation

श्री राम नरेश कुशवाहा: मान्यवर, एक तरफ सारे लोग भूखों मर रहे हैं श्रीर दूसरी तरफ सारी वसूली जारी है लोग परेशान हो रहे हैं श्रीर श्राप मौका नहीं देंगे विवाद करने के लिये।

THE LEADER OF THE HOUSE (SHRI PRANAB KUMAR MUKHER JEE): Sir, I would just like to men tion one point • about what Mr. Advani has mentioned. The normal practice is, if any Member wants to raise anything in respect of the conduct of any particular Minister, then he should normally give notice to the Chair and a copy of that notice, with whatever points he wants to mention, is communicate ts, the Minister concerned so that the Minister can react to it. But, in respect of the discussion on Assam, simply because Mr. Ghani Khan Chaudhuri was Present at the time of the campaign, that does not involve him in any manner in regard to the discussion on Assam. Nor has he any constitutional responsibility nor anything' fn the matter. So, I cannot accept the position that the Railway Minister will remain present in connection with the discussion on Assam. If any hon. Member wants to raise any point in respect of his involvement in any manner, he will have to give notice in due course. Apart from that, the problem is that at that particular time in the other House there will be a discussion on the railways.

SHRI LAL K. ADVANI; That is only a suggestion that the discussion would be proper and meaningful if he i_s there. We can certainly give notice; we would like to give notice against him. But this is a discussion in which there is no formal motion; this is a discussion on the basis of a statement which is made.

SHRI PRANAB KUMAR MUKHERJEE; ने उल्लेख कर दिया। इसका विशेष उल्लेख Mr. Advani, you will agree with me that I cannot create a~new precedent. If you demand that during the discussion on Assam the Prime चाहे, तो ला सकते हैं। Minister should remain present or the Leader of the House remain present, that one can understand. But we cannot accept the position that the Railway Minister will remain present or the Petroleum Minister will remain present.

SHRI LAL K. ADVANI: I entirely agree." But you will appreciate that without a precedent, in' the course of the railway debate—the railway budget was being debated—he made that persona] statement. It i_s because of that situation... (*Interruptions*)

SHRI SYED SIBTEY RAZI: You are raising an irrelevant thing. (Interruptions).

MR. DEPUTY CHAIRMAN: Please reserve your observations for the discussion ... (Interruptions)... I don't allow. Thi_s is irrelevant debate.

SHR1 DINESH GOSWAMI (Assam) Sir,... (*Interruptions*)

MR. DEPUTY CHAIRMAN; No, please. No notice is given.

SHRI DINESH GOSWAMI; I am siring fiTrtice.

MR. DEPUTY CHAIRMAN: But you should have given notice earlier instead of getting up at this time.

REFERENCE TO THE NON-PAY-MENT OF ARREARS TO SUGAR-**CANE GROWERS**

श्री राम नरेश कुशवाहा (उत्तर प्रदेश): उपसभापति महोदय, सारे देश में कई ग्ररव रुपया गन्ना किसानों का बकाया है ग्रीर गन्ने की कई सगातार मारी जाने के कारण किसान मुखों मर रहे है...(ब्यवस्त)

श्री उपसमापति : बार-बार नहीं उठाते हैं। यह सदन में एक दिन किसी

हो चुका है और कोई इस तरह लाना

श्री राम नरेश कुशवाहा : विशेष उल्लेख के बाद विशेष परिस्थिति पैदा हुई हैं। इसलिये मैं ग्रापसे कह रहा हूं कि कई श्ररव रुपया वकाया है।

श्री उपसभापति : ग्राप लिखकर देते नहीं हैं, जवानी भाषण देने के लिये खडे हो जाते हैं। लिखकर दिया है श्रापने कोई। लिखकर नोटिस दीजिये, ऐसे नहीं मैं एलाऊ करूंगा।

श्री राम नरेश कुशवाहाः दिया था लेकिन नहीं मंजूर हुआ। मैं फिर आपसे कहना चाहता हूं कि इस पर थोड़ा ध्यान कीजिये . . . (ब्यवधान) फसल मारी जाने के कारण...(व्यवधान) विहार के किसानों पर बड़ी विपत्ति आई हुई है और कोई भी सुनने वाला नहीं है। उनके ऊपर वसुली जारी है ग्रौर सारी बसूली एक ही साथ जारी हो गयी है। इतना ही नहीं वे 20,25 परसेंट पर पैसा लेकर उसको गिरवी रख रहे हैं...(व्यवधान)

वदायं में गन्ने के दाम और बकाया को लेकर लोग ग्रामरण ग्रनशन पर बैठे हए हैं । बढ़ी विस्फोटक स्थिति है शाहजहांपुर में भी यह ग्रांदोलन चल रहा है। इसलिये मैं आपसे निवेदन करना चाहता हूं कि गन्ते के मूल्य के संबंध में वात कीजिये...(व्यवधान)

श्री प्यारेलाल खंडेलबाल (मध्य प्रदेश): नया गेहुं वाजार में ग्रा गया है सरकार ने अभी तक उसका लाभकारी मुल्य घोषित क्यों नहीं किया है।

श्री हुक्मदेव नारायग यादव (विहार): सरकार यहां चलती है वजट यहां पास करते हैं। (व्यवधान)